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കേരള സർക്കാർ  
Government of Kerala  
2017



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 ജനുവരി 31 31st January 2017	നമ്പർ No.	5
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		1938 മാഘം 11 11th Magha 1938		

## PART III Commissionerate of Land Revenue

### MALAPPURAM DISTRICT

#### Ernad Taluk

#### NOTICES

(1)

No. E2-16245/2016.

21st December 2016.

Notice is hereby given to all to whom it may concern that Safeer, N., Nechikkadan House residing at Edavanna Village, Ernad Taluk died on 12-12-2016. His wife Haseena Kanniyann has filed an application for legal heirship certificate in respect of the legal heirs of the said late Safeer, N. Enquiry has been made on the application and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Safeer, N.

#### SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Safiya Athimannil	Mother	62
2	Haseena Kanniyann	Wife	38
3	Safa, N.	Daughter	18
4	Saja, N.	„	16
5	Fadhi Shoukath, N.	Son	10

Objection if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Ernad within 30 days from the date of publication of this notice in the Kerala Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(2)

No. E2-16186/2016.

24th December 2016.

Notice is hereby given to all to whom it may concern that Naseem, P. P., Faseela Manzil House residing at Areacode Village, Ernad Taluk died on 19-9-2016. His brother Favas, P. P. has filed an application for legal heirship certificate in respect of the legal heirs of the said late Naseem, P. P. Enquiry has been made on the application and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Naseem, P. P.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Mariyam, K. C.	Mother	55
2	Naseela, P. P.	Sister	35
3	Faseela, P. P.	„	32
4	Fabna, P. P.	„	25
5	Fida, P. P.	„	24
6	Favas, P. P.	Brother	24

Objection if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Ernad within 30 days from the date of publication of this notice in the Kerala Gazette. Objections sent by post or filed after the stipulated time will not be considered.

Taluk Office,  
Ernad.

(Sd.)  
Tahsildar.